

(c) and (d). For transportation of coal from the pit-head to the loading side beyond three kilometers, the purchasers are charged at the following rates by the nationalised coal companies :-

Distance	Rates (Rs.)
(i) More than 3 KMs., but not more than 10 KMs.	18/- per tonne
(ii) More than 10 KMs., but not more than 20 KMs.	35/- per tonne

Ordinarily coal is not transported by the coal companies beyond 20 KMs. in respect of non-core sector consumers. However, in the case of core sector consumers, where coal is transported more than 20 KMs. to the loading points, transport charges will be payable on actual basis, to be borne by the purchasers.

The cost of transportation from the loading point to the destination is borne by the purchasers, which includes the State Government undertakings or organisations.

Raisina Road Bomb Blast

1875. SHRI SHRAVAN KUMAR PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any inquiry has since been made into the Raisina Road Bomb (RDX) blast in New Delhi on September 11, 1993;

(b) if so, the outcome thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) to (c). A case u/s 302/307/323/324/326/427/379/436/120-B IPC, Sections 3/4/5 Terrorist and Disruptive Activities Prevention Act and Sections 4/5 Explosive Substances Act and Section 3 of Prevention of Damage to Public Property Act was registered at Police Station Parliament Street. The investigation of this case has been completed and the case has been challaned in the court. No enquiry other than the investigation done by Delhi Police has been conducted in the matter.

[Translation]

Capacity of Telephone Exchanges

1876. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone exchanges functioning in the country, particularly in Junagarh district of Gujarat with capacity thereof?

(b) whether Government propose to increase the capacity of exchanges, particularly in Junagarh; and
(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Detail as on 30.9.95 is as under :-

	No. of Tel. exch.	Equipped Cap.
(i) In the country	20356	12586101
(ii) In Junagarh Distt of Gujarat	80	33088

(b) Yes, Sir.

(c) During 1995-96 department has planned to add net switch capacity of 32.8. lakh lines in the country including 6623 lines in Junagarh district of Gujarat.

Pay to Coal Workers

1877. SHRI ARJUN SINGH YADAV : Will the Minister of COAL be pleased to state :

(a) whether the Fourth Pay Commission had submitted its report on the workers of the coal industry during 1991;

(b) if so, whether the coal workers are being paid in accordance with the recommendation made by the Fourth Pay Commission;

(c) if so, whether outstanding dues are yet to be paid to the workers; and

(d) if so, the total amount outstanding upto March 31, 1995 and the time by which this amount is likely to be paid?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) to (d). Fourth Pay Commission or its report does not concern the coal workers. The wage agreement for coal worker known as National Coal Wage Agreement-IV was signed on 27.7.1989 and there are no outstanding payments due to the workers in accordance with that agreement.

Revision of Post Matric Scholarship

1878. SHRI RAM VILAS PASWAN : Will the Minister of WELFARE be pleased to state :

(a) whether it is a fact that a proposal for revision of post-matric scholarship for SC/ST students is pending for a long time;

(b) if so, the reasons therefor; and

(c) the quantum of financial requirement towards the revision?